



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,4th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3023/2021 FIXED	M/S N.F ENTERPRISE AND 2 ORS. Versus UNION BANK OF INDIA AND ANR.	MS. P CHAKRABORTY MS. A DAS	SC, UBI
ADMISSION				
2	WP(C)/2066/2019 FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
3	WP(C)/1810/2020 FIXED	U.V. ASSETS RECONSTRUCTION COMPANY LTD. Versus THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
ORDERS				
4	PIL/40/2021 FIXED	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC

5	WITH PIL(Suo Moto)/3/2017	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE
	WITH I.A.(Civil)/941/2018 in PIL(Suo Moto)/3/2017	XXX Versus THE STATE OF ASSAM AND 10 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, WATER RESOURCE SC, GMC SC, G M D A
HEARING				
6	Crl.A./82/2016 FIXED	FR. THOMAS EKKA Versus THE STATE OF ASSAM and ANR,	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.M CHETIA MR.A K BHATTACHARJEE MR.K K BHATTACHARJEE	MR.J C BARMAN(R-2) MR.G UDDIN(R-2) MS.ANNA K PR-2 PP, ASSAM
7	CRL.A(J)/7/2017 FIXED	JITEN GOWALA Versus THE STATE OF ASSAM	MR DIPAK KR. DEY, AMICUS CURIAE	PP, ASSAM
8	WITH CRL.A(J)/8/2017	PARESH TASA Versus THE STATE OF ASSAM	MR.D K DEY AMICUS CURIAE	PP, ASSAM
9	Crl.A./211/2017 FIXED	SRI MINESWAR GOGOI @ GUNDI Versus STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGOHAIN MR.M BORGHAIN	PP, ASSAM
10	WA/148/2021 FIXED	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
11	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
12	WITH WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
13	WITH WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2246/2019 WITH LCR, FIXED	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/4780/2019 WITH LCR, B/O	KANCHAN KHATUN @ KANCHAN BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/8317/2019 FIXED	KARTIK BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. P UPAMANYU	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
4	WP(C)/1516/2020 FIXED	SAHIDUL SK. @ SHAHIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. Z KHALID MR Z I CHOUDHURY MS R R MUZIB R JAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/2910/2021 FIXED	ANANDA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. L GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/3409/2021 FIXED	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/1143/2021 in WP(C)/3409/2021	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

7	WP(C)/3514/2021	NAL MIA @ LAL MIA Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/3522/2021 B/O	ABUL HUSSAIN LASKAR @ ABUL HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/3527/2021 B/O	TAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. S RANA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

EX PARTE ORDER

10	WP(C)/8377/2019 FIXED	SAHBAT ALI @ CHARBAT ALI @ CHARFAT ALI Versus THE UNION OF INDIA AND 6 ORS.	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/1642/2021 WITH LCR, FIXED	MD. SIDDIQUE ALI @ MD. SIDDIK ALI @ SIDDIK ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. R C PAUL MS L DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

12	WP(C)/6054/2017 WITH LCR, FIXED	ABDUL MANNAN Versus THE UNION OF INDIA and 3 ORS	MR.F K R AHMED MR.A RAHMAN	
13	WP(C)/6596/2017 WITH LCR, B/O	MUST. HAZURA KHATUN @ HAZERA KHATUN @ HAJERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/7850/2017 WITH LCR	MAHAMMAD ALI @ MAHAMAD ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI	GA, ASSAMR.NO. 2,3 and 4 ASSTT.S.G.I.(R.NO.1)
15	WP(C)/8032/2017 WITH LCR	NARAYAN ACHARYA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.A R TAHBILDAR MR.A R TAHBILDAR	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/5544/2019 WITH LCR, B/O	ROUSHANARA KHATUN @ RAS NESSA BIDHABA Versus THE UNION OF INDIA AND 8 ORS.	MR G SAROWAR MR. M U MONDAL MS. N NASRIN MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/6176/2019 WITH LCR,B/O	SHAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WITH WP(C)/6145/2019 WITH LCR	KHANDAKAR ABDUR ROUF Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,5)
19	WP(C)/6968/2019 WITH LCR, B/O	SAMSUL HOQUE Versus THE UNION OF INDIA AND 7 ORS.	MR. P C DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

HEARING

20	WP(C)/115/2019 WITH LCR, FIXED	NABED ALI @ NOVED ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./123/2021 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
ORDERS				
2	CRL.A(J)/31/2017 WITH OFFICE NOTE, LCR AND P.B	GOBINDA TANTI @ GOBIN TANTI @ HARPAI Versus THE STATE OF ASSAM	MR U S BORGHAIN AMICUS CURIAE	MR. B BARUAH PP, ASSAM
3	Crl.L.P./61/2018 (LCR KEPT IN SECTION) FIXED in Crl.A./3049/2018	DIRECTOR C.B.I. Versus SH BHAGYA KALITA AND ANR	MR. S C KEYAL SC, C B I	MR. A K BHATTACHARYYA MR. S I RASUL (R2) MR D K BHATTACHARYYA MR D K MISHRA (R2) MS R B DEB MR. K GOSWAMI (R2) MS. A NEOG (R2) MS D RAJKHOWA (R2) MR. A SANDILYA (R2) MR. B SINGH (R-1)
	WITH Crl.A./3049/2018 (Filing Number)	DIRECTOR C.B.I. Versus SH BHAGYA KALITA (A-1) AND ANR		
4	CRL.A(J)/84/2018 WITH OFFICE NOTE & LCR AND P.B	RAM KRISHNA LASKAR Versus THE STATE OF ASSAM	MR. U CHOUDHURY, AMICUS CURIAE	PP, ASSAM
5	Mat.App./23/2019 WITH LCR	SMTI. RINA BORA Versus SRI PARESH BORAH AND ANR	MR. P P DAS MR. S BARMAN	MR. T DEURI MR A SHARMA (R1)
	WITH I.A.(Civil)/141/2020 in Mat.App./23/2019	SMTI. RINA BORA Versus SRI PARESH BORAH AND ANR	MR. P P DAS MR. R AHMED	

6	Mat.App./64/2019	SRI RAJU ROY Versus SMTI. LAKHI ROY @ LAXI ROY SARKAR	MR. M K SAH	
7	CRL.A(J)/68/2019 WITH OFFICE NOTE AND WITH LCR & P.B	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/75/2019 WITH LCR AND P.B	MATIRAM MUNDA @ MATKAM MUNDA Versus THE STATE OF ASSAM AND ANR.	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
9	I.A.(CrI.)/137/2021 FIXED, WITH LCR in CrI.A./68/2021 WITH CrI.A./68/2021	UTSAB DAS Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
		UTSAB DAS Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
10	I.A.(CrI.)/282/2021 in CrI.A./360/2019 WITH CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
		SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
11	CrI.A./288/2019 WITH	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
12	CrI.A./393/2019 WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
		SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1758/2021	SUBHASH DEBNATH @ SUBASH DEB NATH Versus THE STATE OF ASSAM	MS R DAS	PP, ASSAM
MOTION				
2	Crl.Rev.P./126/2021 B/O	BINOD DAIMARI Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN MR. K MOHAMMED	PP, ASSAM
	WITH I.A.(Crl.)/228/2021 in Crl.Rev.P./126/2021	BINOD DAIMARI Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN MR. K MOHAMMED	PP, ASSAM
3	Crl.Rev.P./151/2021	JASADA BASUMATARY Versus SHIRAM TRANSPORT FINANCE CO. LTD	MR. B J MUKHERJEE MS R SAHA	
4	Crl.Rev.P./157/2021	RAFIKUL HUSSAIN Versus NIKI HAZARIKA	MR. S K JAIN B ALI	
5	Crl.Rev.P./158/2021	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	
6	Crl.Pet./312/2021 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR A R BHUYAN N ISLAM	PP, ASSAM

7	Crl.Pet./360/2021	PINKI BEGUM AND 1 ORS Versus THE STATE OF ASSAM AND 1 ORS	MR. A KHANIKAR	PP, ASSAM
8	Crl.Pet./361/2021	GUNJA DUTTA Versus THE STATE OF ASSAM	MR. S BANIK	PP, ASSAM
9	Crl.Pet./362/2021	RITTIK SARMAH Versus THE STATE OF ASSAM AND ANR	MS. N M DEKA	PP, ASSAM
10	Crl.Pet./371/2021	SAJU THACHETHUKUDY KURIAKOSE AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN MS ANNA K P	PP, ASSAM
11	Crl.Pet./373/2021	JAFAR ALI MONDAL AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
12	Crl.Pet./380/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
13	AB/2163/2021	MINAJUR MIA @ MINAJUR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS L CHOUDHURY	PP, ASSAM
14	AB/2165/2021	JAYANTA DIHINGIA AND ANR Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
15	AB/2166/2021	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
16	AB/2169/2021	SALIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
17	AB/2171/2021	SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ADMISSION				
18	Crl.Pet./296/2019 CRL.PET. 995-2016(D/O), B/O	DIGANTA BARAH Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
19	WITH Crl.Pet./1095/2018	INDRANIL BARUA Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
20	WITH Crl.Pet./1179/2018	MINU ROY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
21	Crl.Pet./238/2021 WITH LCR 1 FILE, FIXED	DR. JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SPL PP WILDLIFE FOREST ASSAM
BAIL HEARING (BA)				
22	Bail Appln./1493/2021 FIXED	ANISUR ISLAM MAHMUD Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
23	Bail Appln./1690/2021 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
BAIL HEARING				
24	AB/290/2021 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM

25	AB/550/2021 FIXED	SMTI. JANTI SARMAH AND ANR Versus THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali	PP, ASSAM
26	AB/566/2021 FIXED	KESHAR KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
27	AB/890/2021	CHAHIDUL ISLAM HAZARIKA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. B KHAKHLARY	PP, ASSAM
28	AB/1270/2021 FIXED	SURESH DEKA Versus THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
29	AB/1327/2021 FIXED	MILON BHUYAN @ MILAN BHUYAN Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
30	AB/1386/2021 FIXED	VIJAY CH. RAY Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
31	AB/1638/2021 FIXED	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MRS. S ISLAM	PP, ASSAM
32	AB/1655/2021 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
33	AB/1800/2021 FIXED	RAFIK ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ISLAM MR F A AHMED	PP, ASSAM
34	AB/1808/2021 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
35	AB/1825/2021 FIXED	ABBAS ALI Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
36	AB/1922/2021 FIXED	DIPAK CHANGMAI Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
37	AB/1928/2021 FIXED	SULTAN ALI Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED	PP, ASSAM

ORDERS

38	CrI.Pet./464/2020 B/O	KANHAIYA LAL BOTHRA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
	WITH I.A.(CrI.)/86/2021 in CrI.Pet./464/2020	KANHAIYA LAL BOTHRA AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BURAGOHAIN MR S S SHARMA	PP, ASSAM
39	CrI.Pet./251/2021 B/O	SHYAM KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM
40	I.A.(CrI.)/298/2021 B/O in CrI.Rev.P./4672/2021 WITH CrI.Rev.P./4672/2021 (Filing Number)	KISHORE KR. BEZ Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS	PP, ASSAM
41	I.A.(CrI.)/299/2021 B/O in CrI.Rev.P./2660/2021 WITH CrI.Rev.P./2660/2021 (Filing Number)	KISHORE KR. BEZ Versus THE STATE OF ASSAM AND ANR. -B NABAJYOTI DAS AND ANR Versus THE STATE OF ASSAM AND 8 ORS NABAJYOTI DAS AND ANR Versus THE STATE OF ASSAM AND 8 ORS (E)	MR. M BISWAS MR M DEKA MR K BHUYAN MR N ISLAM MR K BHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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- | | | | | |
|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,4th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4422/2020	GAYATRI BORO AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, SEC. EDU.
2	WP(C)/5681/2020	MANDIA JATIYA VIDALAYA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU. SC, SEBA
WITH				
3	WP(C)/5009/2020	MANDIA JATIYA VIDYALAYA Versus STATE OF ASSAM AND 6 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	SC, SEC. EDU. MS. I KAKATI,SC, SEBA (R-3)
4	WP(C)/1673/2021 B/O	DHANADA DIHINGIA BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, SEC. EDU.
5	WP(C)/3042/2021 FIXED	GOURI SANKAR BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BARUAH MR. N BARUAH MR. R J DAS	SC, HIGHER EDU GA, ASSAM
6	WP(C)/3515/2021 B/O	LAKHINDRA DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K HANDIQUE	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3516/2021	PRASANTA CH. NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
8	WP(C)/3525/2021	DR UTPALA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. S R GOGOI MR H BARUAH	SC, HIGHER EDU
9	WP(C)/3530/2021 B/O	DOLY DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEBA
ORDER (STAY VACATING)				
10	I.A.(Civil)/1009/2021 in WP(C)/5636/2020	THE PRESIDENT, GOVERNING BODY, KHEREKAJAN COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY MR. R M DEKA

WITH
WP(C)/5636/2020

KALPANA GOSWAMI
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
MS N MAHANTA

SC, HIGHER EDU
MR. P K TIWARI
MR. N BARUAH
MR. R J DAS
MR. A R GOGOI

ADMISSION

- 11 WP(C)/153/2017 SMT. RANJITA BORPATRA GOHAIN
Versus
THE STATE OF ASSAM and 5 ORS. MR.N BORAH
MR.H MAZUMDER MR.B GOGOI
SC, EDUCATION
SC, FINANCE
- 12 WP(C)/1048/2019 JATINDRA NATH DEKA
Versus
THE STATE OF ASSAM AND 3 ORS. MR. N BARUAH
MS. P DUTTA SC, SEC. EDU.
MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY
MS L HMAR
- 13 WP(C)/1671/2020 ABDUL LATIF BHUYAN
CAVT. NO.0194/2020
Versus
THE STATE OF ASSAM AND 5 ORS. MR J ABEDIN
MR. K I MAZUMDER SC, ELEM. EDU
MS A YESMIN MR A CHANDRAN
FOR CAVEATOR
- 14 WP(C)/2826/2021 MD. MIZANUR RAHMAN AND 9 ORS
FIXED
Versus
THE STATE OF ASSAM AND 4 ORS MRS. R DEVI
SC, HIGHER EDU
GA, ASSAM
- 15 WP(C)/2869/2021 DR. RAJDEEP DAS
FIXED
Versus
THE UNION OF INDIA AND 7 ORS MR A D CHOUDHURY
MR. S DEKA MR. A M BORA
MR. P DUTTA MR. B CHAKRAVARTY
MS. J BORO MR. D K BAIDYA
ASSTT.S.G.I.
- 16 WP(C)/3063/2021 M/S ANR WHOLESALE WAREHOUSE AND
FIXED ANR
Versus
THE STATE OF ASSAM AND 6 ORS MR. K N CHOUDHURY
MR. D J DAS
N GAUTAM GA, ASSAM
SC, EXCISE DEPTT.
SC, FINANCE

ORDERS

- 17 Cont.Cas(C)/247/2020 JABER AHMED
Versus
B. KALAYAN CHAKRAVARTHY AND 3
ORS. MRS. R DEVI
MR. D SAIKIA
MR. K GOGOI
- 18 Cont.Cas(C)/410/2020 UDDIPTA KASHYAP
Versus
GITIMONI PHUKAN AND 2 ORS. MR. D A KAIYUM
MR. M ISLAM SC, HIGHER EDU
MR S MUKTAR
MR. K GOGOI
- 19 WP(C)/5477/2020 JOGESH BORAH
Versus
THE STATE OF ASSAM AND 5 ORS MR G UZIR
MS P DEVI SC, HIGHER EDU
MR. S BORDOLOI SC, FINANCE
- 20 WP(C)/3026/2021 MOHITOSH CHAKRABORTY
FIXED
Versus
THE STATE OF ASSAM AND 3 ORS. MR. N BARUAH
MR. R J DAS SC, HIGHER EDU
GA, ASSAM

HEARING

- 21 WP(C)/6328/2018 SMTI SUMITRA DEWRY AND 60 ORS. MRS A BUJARBARUAH
WP(c) 6093/16 WP(c) 4751/15
(BOTH D/O), B/O
Versus
THE STATE OF ASSAM AND 10 ORS. MISS. A BARUAH
SC, ELEM. EDU
GA, ASSAM
SC, FINANCE DEPTT.
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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- 1) MR. L P SHARMA 12-07-2021 To 08-10-2021
- 2) MR G GOSWAMI 02-08-2021 To 04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,4th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/8/2021 B/O	RUPAN ALI Versus JAHAR ALI AND 7 ORS.	MR. N K KALITA MR D DEKA	GA, ASSAM
2	WP(C)/3528/2021	RAJA IRSHAD Versus THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
3	WP(C)/3534/2021 B/O	MUNNA BALMIKI @ MUNNA KUMARI BALMIKI Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA	GA, ASSAM SC, FINANCE
4	WP(C)/3537/2021 B/O	M/S SHATABDI COMMERCIAL (A CIVIL CONSTRUCTION FIRM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, WATER RESOURCE
ORDER (IMPLEADMENT OF PARTY)				
5	I.A.(Civil)/459/2021 in WP(C)/4972/2018	ANANDA TOKBI Versus THE STATE OF ASSAM AND 2 ORS.	MR D N BHATTACHARYYA	GA, ASSAM
	WITH WP(C)/4972/2018	ANANDA TOKBI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM
ADMISSION				
6	WP(C)/3658/2015 FIXED	LARINGKAM HMAR and 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAMR1,3,4 MR. N GOSWAMI, SC, WPT & BC MR A HAWARI(R-5) MR S ISLAM(R-5) MR.M BASUMATARY(R-5) SC, FINANCE(R2)

7	WITH WP(C)/1270/2014	H.B. RUOLNGUL and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	GA, ASSAM MR A HAWARI(R-4) MRS. M BASUMATARY(R-4) MR S ISLAM(R-4)
8	WP(C)/5676/2015 FIXED	VINOD KUMAR VISHNOI Versus THE STATE OF ASSAM AND 3 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MS.R DUTTA MR.D GOGOI MR.J ABBAS MR.S BORTHAKUR	GA, ASSAM(R1,3,4) MR.B J GHOSH SC, FOREST(R2)
9	WP(C)/5491/2017 FIXED	CHIRANJIB DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM
10	WP(C)/9073/2019 B/O	PRASANTA KR. GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MR D GOGOI	SC, AG SC, FOREST SC, FINANCE
11	WP(C)/132/2021 FIXED	RAJU PATOWARY Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY	SC, PNRD SR. GA, ASSAM
12	WP(C)/3027/2021 FIXED	DR. HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
13	WP(C)/3107/2021 FIXED	ABANI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE AND SERICULTURE DEPARTMENT)
14	WP(C)/3377/2021 FIXED	BIDHAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR N DUTTA MR K G DAS MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	SC, FOREST SC, PCB
15	WP(C)/3405/2021 FIXED	BISWA KUMAR BARUAH Versus STATE OF ASSAM AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. P K MAHANTA	SC, FOREST

ORDERS

16	WP(C)/3014/2015 WITH OFFICE NOTE, FIXED	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
17	WP(C)/5454/2017 WITH OFFICE NOTE, FIXED	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM SC, APDCL
18	WP(C)/5024/2018 B/O	SANOWAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. A SARMAH MR. L R MAZUMDER MR. A Z AHMED	MR. S BORTHAKUR (R- 4,5,6,7,8,9,10,12,15,16) GA, ASSAM MS. S KAKATI (R- 4,5,6,7,8,9,10,12,15,16) SC, REVENUE
19	Cont.Cas(C)/735/2019 B/O	DEVAIAH N.S. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MS. S BORA MS. N CHAKRABORTY	MR. S C KEYAL (R-2)
20	Cont.Cas(C)/315/2020 B/O	PROMUD KUMAR BARUAH Versus RAMENDRA NATH SHARMA	MR. D GOGOI MR. S BORTHAKUR	MR. I CHOUDHURY
21	El.Pet./1/2021 FIXED	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	
22	I.A.(Civil)/522/2021 FIXED in WP(C)/416/2021	ASHOK KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MS. P CHAKRABORTY MS. A DAS	SC, PNRD GA, ASSAM

WITH
WP(C)/416/2021

SUJA HUSSAIN MAZUMDER
Versus
THE STATE OF ASSAM AND 5 ORS

MR. B J GHOSH
MR. A M S MAZUMDER

SC, PNRD
GA, ASSAM
MS. P CHAKRABORTY (R6)
MS. A DAS (R6)
MS. K KHAN (R6)

23 I.A.(Civil)/920/2021
in WP(C)/7845/2018

GUNESWARI DEKA KALITA AND 4 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR A DASGUPTA
MS B DAS

ASSTT.S.G.I.

WITH
WP(C)/7845/2018

THE UNION OF INDIA AND 6 ORS
Versus
DEHNUR ALI (RUMIA BEGUM) AND 24
ORS.

MR. S C KEYAL

MR A DASGUPTA (R18, R10, R9,
R21, R19, R20, R12, R3, R17,
R14, R4, R16, R11, R25, R15,
R8, R7, R23, R2, R22, R6, R5,
R24)
MS. B DAS (R18, R10, R9, R21,
R19, R20, R12, R3, R17, R14,
R4, R16, R11, R25, R15, R8,
R7, R23, R2, R22, R6, R5, R24)

WITH
I.A.(Civil)/921/2021
in WP(C)/7845/2018

MANOJ KUMAR SALOI AND 5 ORS.
Versus
THE UNION OF INDIA AND 3 ORS.

MR A DASGUPTA
MS B DAS

MR. S C KEYAL

24 WP(C)/3072/2021
FIXED

AKBAR HUSSAIN MAZUMDER
Versus
THE STATE OF ASSAM AND 7 ORS.

DR. B AHMED
MR. N HAQUE
MR H I CHOUDHURY
MR. A K AZAD

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI | 02-08-2021 | To | 04-08-2021 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/355/2021 B/O	HUMAYUN KABIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR A ALI (R-4) MS. M KHATUN (R-4) MS D DEORI (R-4) SC, REVENUE
	WITH I.A.(Civil)/939/2021 in WP(C)/355/2021	HUMAYUN KABIR Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, REVENUE
MOTION				
2	Cont.Cas(C)/219/2021 B/O	JOYNA KHATUN Versus M.S. MANIVANNAN AND 2 ORS.	MR. M HUSSAIN MR A K DAS	
3	WP(C)/3309/2021 FIXED	BISWAJYOTI BORPATRA Versus THE STATE OF ASSAM 3 ORS.	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM SC, REVENUE
4	WP(C)/3517/2021	M/S INDIA TRADING AND MARKETING AGENCY Versus THE UNION OF INDIA AND 4 ORS.	MS. N RAI MS S S ZIA	SC, CENTRAL EXCISE CUSTOMS
5	WP(C)/3521/2021 B/O	JANMONI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
6	WP(C)/3523/2021 B/O	PRADIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI	SC, PNRD
7	WP(C)/3524/2021 B/O	M/S RAHMAD PROPERTIES LTD. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. A BARUAH MR. A K SHRIVASTAVA	SC, APDCL
8	WP(C)/3529/2021 B/O	M/S DHARNAD BRAHMAPUTRA FISHERY CO-OP SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	SC, AFDC

9	WP(C)/3531/2021 B/O	RUMI BARUAH BAYAN Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR R DAS S I AKAND	GA, ASSAM SC, REVENUE
10	WP(C)/3532/2021 B/O	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC. WATER RESOURCE DEPTT.
11	WP(C)/3535/2021	ABUDUL JABBAR BORBHUIYA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	SC, PNRD GA, ASSAM
12	WP(C)/3536/2021 B/O	M/S RANDHANIJAN MEEN SILPA SAMABAI SAMITY LTD Versus STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM
<u>ADMISSION</u>				
13	WP(C)/2648/2015	JITENDRA MOHAN DHAR Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR.A DEB MR.K K GOSWAMI MR. S K DAS MS.C DAS	GA, ASSAM(R1) MR.M K MISRA(R-2, 3 & 4) MR.M CHOUDHURYR-2, 3 and 4 MR.B KALITA(R-2, 3 & 4) MR.P K MUNIR(R-2, 3 & 4)
14	WP(C)/8166/2018 FIXED WITH I.A.(Civil)/1025/2019 in WP(C)/8166/2018	GUNJ ASSOCIATES Versus THE STATE OF ASSAM AND 5 ORS M/S. UCN CO. PVT. LTD. Versus GUNJ ASSOCIATES AND 5 ORS.	MR. B RAHMAN MR S CHOUDHURY MR A SARMA MR. P PATHAK	MR. P PATHAK (R6) GA, ASSAM MR. A NARZARI (R6) GA, ASSAM MD. B RAHMAN
15	WP(C)/2789/2019 B/O	NAVIN KUMAR GOENKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. P S DEKA (SC, REVENUE DEPT.) MRS. D DAS BARMAN (GA, ASSAM)
16	WP(C)/5507/2020 FIXED WITH I.A.(Civil)/1058/2021 in WP(C)/5507/2020	M/S TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS M/S TECHNO CANADA INC. Versus OIL INDIA LIMITED AND 2 ORS.	MR. A DAS MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R- 1,2) B B HUSSAIN (R-3) SC, OIL SC, OIL
17	WP(C)/1300/2021 B/O	M/S SPECTRUM INFRA VENTURES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM
18	WP(C)/3105/2021 FIXED	KUMAR GAURAV Versus THE STATE OF ASSAM AND 2 OTHERS	MR. S N TAMULI MS. A BEGUM	SC, TRANSPORT
19	WP(C)/3121/2021 FIXED	PANKAJ KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P P DAS MR. T DEURI	GA, ASSAM SC, PWD
20	WP(C)/3125/2021 FIXED	SWAPNA BANIA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. B BORAH L SANGTAM	SC, FOREST

ORDERS

21	WP(C)/1675/2014	SMTI SURABALA DEY Versus THE STATE OF ASSAM AND 11 ORS	MRM H AHMED MSG KALITA	GA, ASSAM MRS.V L SINGH MR.M CHOUDHURY SC, REVENUE SC, DLR
22	WP(C)/2822/2021 FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR Versus CONSUMER GRIEVANCES REDRESSAL FORUM AND ANR	MR B D DAS MR. P BHOWMICK B B HUSSAIN	
23	WP(C)/3258/2021 FIXED	M/S RISHA INFRASTRUCTURE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1705/2021 FIXED	SAMIR UDDIN Versus THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN B ALI SK	PP, ASSAM
2	Bail Appln./1754/2021	JAMAL UDDIN Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
3	Bail Appln./1759/2021	AKBAR KHALIFA Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
4	Bail Appln./1764/2021	KUSHAL LAGACHU AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
5	Bail Appln./1766/2021	RAMDHAN DAIMARY Versus THE STATE OF ASSAM	MR. K SINGHA MR. S D ROY MR. R K NATH	PP, ASSAM
6	Bail Appln./1768/2021	MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
7	Bail Appln./1771/2021 B/O	MD SULTAN AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
<u>MOTION</u>				
8	AB/2173/2021	SULEMAN ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
9	AB/2176/2021	RAHIM UDDIN Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./688/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. SAHIDUL ISLAM @ ALI Versus THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM

11	Bail Appln./725/2021 SCANNED COPY OF CD & CASE RECORD FIXED	MUSARAF ALI @ SANTI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
12	Bail Appln./1165/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
13	Bail Appln./1195/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	MD. INTADUR RAHMAN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
14	Bail Appln./1202/2021 FIXED	BINUD DEORI Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
15	Bail Appln./1283/2021 FIXED	MD. ABDUL KADIR AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
16	Bail Appln./1289/2021 FIXED	ASMAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
17	Bail Appln./1293/2021 FIXED	ARIFUL ALI @ BOGA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
18	Bail Appln./1402/2021 FIXED	ANJALI BARUAH DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
19	Bail Appln./1429/2021 FIXED	NABENDU LAL DUTTA @ NABENDU DUTTA Versus THE STATE OF ASSAM	MR. A PAUL MR. A PAUL	PP, ASSAM
20	Bail Appln./1442/2021 FIXED	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
21	Bail Appln./1445/2021 SCANNED COPY OF CASE RECORD, FIXED	SAGIR KHAN Versus THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
22	Bail Appln./1535/2021 FIXED	NARAYAN CH. KALITA Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
23	Bail Appln./1568/2021 FIXED	DHRUBA NARAYAN BARUAH Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
24	Bail Appln./1571/2021 FIXED	DIBYA DARIK Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
	WITH			
25	Bail Appln./1452/2021	ATUL DEV @ HARU Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM
26	Bail Appln./1585/2021 FIXED	KHANINDRA KR DEKA Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./1684/2021 FIXED	DIPAK MAHARAJ Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
28	Bail Appln./1687/2021 FIXED	FULMOHAMMAD @ PHUL MOHAMMAD AND 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
29	Bail Appln./1720/2021 FIXED	KHANINDRA KR. DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

30	AB/3357/2020	RIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
31	AB/3655/2020	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA	PP, ASSAM
32	AB/109/2021	HILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
33	AB/155/2021	CHEKANDAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
34	AB/361/2021	MAHESWAR BASUMATARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
35	AB/513/2021	MD. RAJU AHMED AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
36	AB/647/2021	NARAYAN DAS @ BUBU Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
37	AB/668/2021	BIJOY SARKAR Versus THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI	PP, ASSAM
38	AB/700/2021	PRADIP TERANG Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
	WITH			
39	AB/540/2021	RAJIB KONWAR Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM
40	AB/730/2021	PRIYAL DAIMARY Versus THE STATE OF ASSAM	MR A NATH MS M BARO	PP, ASSAM
41	AB/825/2021	MD. ILIASUR RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
42	AB/973/2021	NASIR UDDIN SK AND 3 ORS Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
43	AB/1007/2021	KRISHNA DAS @ RANJIT DAS AND 7 ORS Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
44	AB/1025/2021	SAMIRAN MALI Versus THE UNION OF INDIA	MR. M K DAS MR. U S BORA	SC, RAILWAY
45	AB/1118/2021	MD. MUSHADIK LATIF AND 2 ORS Versus THE STATE OF ASSAM	MR. P BORA MR. A CHETIA MR R HOQUE	PP, ASSAM
46	AB/1409/2021 FIXED	MD AMZAD ALI AND 2 ORS Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
	WITH			
47	AB/1408/2021	MD SHAHJAHAN SHIEKH @ SHAHJAHAN Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
48	AB/1486/2021 FIXED	BIJU BEGUM Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM

ORDERS

49	CrI.A./120/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED WITH I.A.(CrI.)/273/2021 in CrI.A./120/2021	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
50	I.A.(CrI.)/272/2021 WITH LCR 3 FILES, FIXED in CrI.A./119/2021 WITH CrI.A./119/2021	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR. ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MS S BARPUJARI MRS R BEGUM MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM PP, ASSAM SC, CUSTOMS

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,4th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1755/2021	ABDUL HANNAN ALI @ BABLU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	PP, ASSAM
2	Bail Appln./1756/2021	PRASANTA GOGOI Versus THE STATE OF ASSAM	MR G Z AHMED MR A Z HUSSAIN	PP, ASSAM
3	Bail Appln./1757/2021	OMESA KHATUN AND 4 ORS Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
4	Bail Appln./1760/2021	ABDUL HALIM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR G P CHETIA	PP, ASSAM
5	Bail Appln./1761/2021	MD. JOYNAL ABDIN @ MDJOINAL ABEDIN @ JOINAL ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN MR. M ISLAM	PP, ASSAM
6	Bail Appln./1762/2021	MD. ARFAN ALI AND ANR Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN MS P M SARMA	PP, ASSAM
7	Bail Appln./1763/2021	OSMAN MONDAL @ OSMAN GONI AND 2 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
8	Bail Appln./1765/2021	ANGSHUMAN NATH Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
9	Bail Appln./1769/2021 B/O	ABZAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
MOTION				
10	AB/2164/2021	CHALABUDDIN @ MD SALAMUDDIN AND ANR Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM

11	AB/2167/2021	JAHURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
12	AB/2168/2021	UMAR ALI AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. R A CHOUDHURY MS R DEKA	PP, ASSAM
13	AB/2172/2021	LOKMAN ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
14	AB/2174/2021	BIJOY RAJ KOCH @ BIJOY KOCH AND 7 ORS Versus THE STATE OF ASSAM	MR. G PHUKAN L KALITA	PP, ASSAM
15	AB/2175/2021	SAHATAN NESSA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN	PP, ASSAM
16	AB/2177/2021	BIKRAM DEY Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
17	AB/2178/2021 B/O	MOHIM UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM
ADMISSION				
18	WP(C)/9564/2019	SMTI. TRISHNA MONI RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SAIKIA	GA, ASSAM
19	WP(C)/229/2020	SIEAKTE CHOREI Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR. U PATHAK MR. D J DAS	GA, ASSAM MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, SC, WT & BC & GA, ASSAM (R-2,4) MR P NAYAK,SC, FINANCE (R-1,3 & 5)
20	WP(C)/268/2020	S/358609F WARRANT OFFICER/CIPHER MOIRUM HUSSAIN LASKAR AND 35 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA ASSTT.S.G.I.
21	WP(C)/598/2020	AMIT BASUMATARI Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	SC, HEALTH
22	WP(C)/3288/2020	AJIT KUMAR LAHARY AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	GA, ASSAM MR R DHAR (R- 1,4,5) MR. R BORPUJARI, SC, FINANCE DEPTT. MR D NATH, ADDITIONAL SENIOR GA
BAIL HEARING				
23	AB/1941/2021 FIXED	REJAUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
ORDERS				
24	WP(C)/7838/2017 FIXED	KARNA DHAR DAS Versus THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MS.J H CHOUDHURY MR.M AHMED MS F INTAZ MR.M R Z CHOUDHURY MD.H BHUYAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
	WITH I.A.(Civil)/712/2021 in WP(C)/7838/2017	KARNA DHAR DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	ASSTT.S.G.I.

25	Cont.Cas(C)/84/2020 FIXED	ANADHIR RANJAN PAUL Versus PREETOM SAIKIA AND 4 ORS.	MR. S P CHOUDHURY MR DIFENSO M	MR. D NATH, ADDL. SR. GA MR. D NATH, ADDL. SR. GA
26	I.A.(Civil)/2255/2020 in Cont.Cas(C)/24/2020 WITH Cont.Cas(C)/24/2020	BARSHA DEVI @ BARASA DEVI Versus JISHNU BARUA AND ANR. BARSHA DEVI @ BARASA DEVI Versus KUMAR SANJAY KRISHNA	MS. S KANUNGOE MS. J CHETTRY MS. S KANUNGOE MS. J CHETTRY	MR. D NATH ADDL. SR. GA, ASSAM
27	WP(C)/4941/2020	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. M SARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
28	WP(C)/546/2021	DAMAYANTI BALA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS. RUKMINI BARUA MS PADMINI BARUA SC, BTC	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,4th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5589/2015 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.M DUTTA(R-6) MR.H BURAGOHAIN SC, PWD MR.M C KAKOTI(R-6)
2	WP(C)/405/2020 FIXED	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	ASSTT.S.G.I. SC, F C I
3	WP(C)/1242/2021 FIXED	M/S YASHNAND ENGINEERS AND CONTRACTORS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, PWD
BAIL HEARING (BA)				
4	Bail Appln./1364/2021 FIXED	MD ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. A LAL MR. A DEKA	PP, ASSAM
5	Bail Appln./1505/2021 FIXED	SONA MIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
6	Bail Appln./1611/2021 FIXED	BIKRAM RABHA Versus THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
BAIL HEARING				
7	AB/584/2021	MANIK CHANDRA HAZARIKA @ MANIK HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
8	AB/587/2021	DIJU HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM

9	WITH AB/616/2021	RIPAN HAZARIKA @ KANBHAI HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
10	AB/599/2021	DIPAK BORGHAIN Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	PP, ASSAM
11	AB/601/2021	SHURAT JAMAL Versus THE STATE OF ASSAM	MR S HOQUE	MRS S BARUAH MRS. K BARPUZARI MS D DUTTA PP, ASSAM
12	AB/603/2021	AJAY CHETRI AND 3 ORS Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
13	AB/606/2021	KARUNJYOTI CHETIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
14	AB/608/2021	ABDUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
15	AB/609/2021	LUHIT BORUAH Versus THE STATE OF ASSAM	MR B SHARMA MR S SHARMA	PP, ASSAM
16	AB/627/2021	ANAR HUSSAIN LASKAR @ ANWAR HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY MR. N H LASKAR	PP, ASSAM
17	AB/629/2021	IMDADUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
18	AB/631/2021	BIJOY DAS Versus THE STATE OF ASSAM	MR. T DEURI MR. M J BHATTACHARYYA	PP, ASSAM
19	AB/633/2021	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
20	AB/634/2021	PAPU BARMAN Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS R ALI	PP, ASSAM
21	AB/637/2021	GIRENDRA RABHA Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
22	AB/656/2021	RAKIBUL HUSSAIN @ ROFIKUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
23	AB/673/2021	FARIDA BIBI AND 2 ORS Versus THE STATE OF ASSAM	MR. M A MONDAL	PP, ASSAM
24	AB/684/2021	MD TAHER ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
25	AB/690/2021	SAHEDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
26	AB/692/2021	DILDAR ALAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR	PP, ASSAM
27	AB/1222/2021 FIXED	JAKIR HOSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
28	AB/1282/2021 FIXED	MANOJ ALI Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM

29	AB/1378/2021 FIXED	SAIDUL ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR J ISLAM MR. S Z RAHMAN	PP, ASSAM
30	AB/1684/2021 FIXED	MOZID ALI Versus THE STATE OF ASSAM	MR M RANA	PP, ASSAM
31	AB/1806/2021 FIXED	AZAR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. L R MAZUMDER PP, ASSAM
32	AB/1809/2021 FIXED	MRINAL MEDHI AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
33	AB/1811/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. M J BARUAH	MR. S SHARMA MS. P TALUKDAR PP, ASSAM
34	AB/1844/2021 FIXED	SAMBHU BARMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
35	AB/1883/2021 FIXED	SHAHIDA KHATUN @ ADURI KHATUN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
36	AB/1942/2021 FIXED	RABI RAM BASUMATARY Versus THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
ORDERS				
37	Review.Pet./25/2020 WP(C)/7934/2017 WP(C)/5001/2017 WP(C)/4896/2017 (All Disposed), FIXED	SRI BHUPEN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MS J SAIKIA	MR. D DAS SR. ADV (R-5) GA, ASSAM MR. K MOHAMMED (R-5)
38	WP(C)/2574/2021 B/O	MUKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. T BHARALI MR A K RAI MS. N RAI MS G BORA	GA, ASSAM SC, REVENUE
39	WP(C)/2966/2021 FIXED	MS X Versus THE STATE OF ASSAM AND 8 ORS	MR K TALUKDAR	GA, ASSAM
	WITH I.A.(Civil)/1108/2021 in WP(C)/2966/2021	MS X Versus THE STATE OF ASSAM AND 8 ORS	MR K TALUKDAR	MR. S C KEYAL GA, ASSAM MR H GUPTA
40	WP(C)/3043/2021 FIXED	RENU ROY Versus STATE BANK OF INDIA AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,4th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(I/O)/63/2019	IMRAN HUSSAIN Versus MONNAF ALI AND 8 ORS.	MR. S K GHOSH MS F AHMED	MR. A MANNAF (R1-R6,R8,R9) MR. A MANNAF (R1-R6,R8,R9) MS J BEGUM (R1-R6,R8,R9) MS J BEGUM (R1-R6,R8,R9)
	WITH I.A.(Civil)/4059/2019 in CRP(I/O)/63/2019	IMRAN HUSSAIN Versus MONNAF ALI AND 8 ORS.	MR. S K GHOSH MS F AHMED	MR. A MANNAF MS J BEGUM (R1-R6,R8,R9)
2	CRP/122/2019	M/S. SHASWAT DEVELOPERS PVT. LTD. Versus M/S. TANTIA CONSTRUCTIONS LTD. AND ANR.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
3	CRP(I/O)/207/2019	MR. PARAMESWAR KUMAR PRAJAPATI Versus MR. OMPRAKASH SAHU	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	MR. S N TAMULI MS. A BEGUM
4	CRP(I/O)/22/2020	HARMOHAN TALUKDAR AND ANR. Versus HIMANI DAS	MR. R J BORDOLOI MR. R ALI MR. M K JAIN	MR. B D DEKA MR. M DAS N CHAUDHURY
5	MACApp./134/2021	UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF KHALILUR RAHMAN HIS LEGAL HEIR, MAMTAZ BEGUM AND 2 ORS	MR. S DUTTA MS. M CHOUDHURY MS. P DOWERAH	
	WITH I.A.(Civil)/1024/2021 in MACApp./134/2021	UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF KHALILUR RAHMAN HIS LEGAL HEIR, MAMTAZ BEGUM AND 2 ORS	MR. S DUTTA MS. M CHOUDHURY MS. P DOWERAH	
6	MACApp./135/2021	THE ORIENTAL INSURANCE COMPANY LTD Versus MD MAZIDUL ISLAM AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	

WITH
I.A.(Civil)/1025/2021
in MACApp./135/2021

THE ORIENTAL INSURANCE COMPANY
LTD., MR. A DUTTA
MRS. P M DUTTA

Versus
MD. MAZIDUL ISLAM AND 2 ORS.

FOR HEARING U/O XLI RULE II C.P.C.

- 7 RSA/270/2019 BACHCHU PROSAD BIN @ BACHU MR G P BHOWMIK
PROSAD BIN AND 3 ORS. MR D KALITA
Versus
ON THE DEATH OF GIRISH DAS BISWAS,
HIS LEGAL HEIRS MONORAMA DAS AND
2 ORS.
- 8 **WITH**
RSA/19/2020 BAPURAM DEKA MR. R M CHOUDHURY
Versus
HEMENDRA KUMAR DEKA
- 9 RSA/13/2021 SRI PHILIP DAIMARY and ANR MR J K PARAJULI
Versus MR P DEKA
SMTI KIRAN DAS and 3 ORS MR. D M NATH
MRS. N S PARAJULI
- 10 RSA/18/2021 KAUSHAN ALI @TUNA AND 6 ORS. MR. P K ROY
Versus MR J K PARAJULI
ARABINDA SARMA SIDHANTA MR. S K CHAKRABORTY
MS. N S PARAJULI

ORDERS

- 11 RSA/4/2017 SRI DULAL GOGOI and ANR MR.D K DAS MR.K M MAHANTA(R- 1-4)
Versus MS.P BHUYAN MRS.S BORA(R- 1-4)
SRI LOKESWAR GOGOI and 11 ORS MS.M MEDHI
- 12 MACApp./94/2018 SMTI NIRU BORA MR.M DUTTA MR. A K GUPTA
WITHG LCR, B/O **Versus** MR. M DUTTA MR. R S MISHRA
RAJENDRA KHADRIA and 2 ORS. MR. A BORUA MR. R S MISHRA
MR B DAS
MRS. P M DUTTA
- 13 Tr.P.(C)./108/2019 MOMI KALITA MS N BARMAN
Versus MR. S K BHATTACHARYYA
TAPAN THAKURIA MR. B SINHA
MR. N KUMAR
- 14 CRP(I/O)/127/2019 LACHIT NATH AND ANR. MR. B DEKA MR. N HAQUE
Versus MR. R A CHOUDHURY MR. A K AZAD
AJIT NATH AND 4 ORS MR. S R BARBHUIYA
MR M HUSSAIN
- 15 I.A.(Civil)/3549/2019 MD. AMIR ISLAM @ MD. AMIR HUSSAIN MR. M A SHEIKH
in RSA/12056/2019 **Versus** K U AHMED
MD. AJIBUR RAHMAN MR. M HOSSAIN
MS F INTAZ
- WITH**
RSA/12056/2019 MD. AMIR ISLAM
(Filing Number) **Versus**
MD. AJIBUR RAHMAN
- 16 I.A.(Civil)/530/2020 SRI BIJOY SAHU MR S DUTTA MR. U C RABHA
in RSA/9643/2019 **Versus** MS M BORCHETIYA FOR CAVEATOR
SRI PHOOL CHAND SAHU (TELI) AND 14 ORS MR. S DUTTA
MR. C SHARMA
MR S DUTTA
- WITH**
RSA/9643/2019 SRI BIJOY SAHU MR S DUTTA
(Filing Number) **Versus**
SRI PHOOL CHAND SAHU (TELI) AND 14 ORS
- 17 I.A.(Civil)/1399/2020 SRI B.GANESH MR. K K DEY
in RSA/2830/2020 **Versus** MR V K BAROOAH
COAL INDIA LTD. MR. W IMRAN
- WITH**
RSA/2830/2020 SRI B.GANESH
(Filing Number) **Versus**
COAL INDIA LTD.

18	CRP(I/O)/37/2021 FIXED	SATISH KALITA AND 7 ORS. Versus HEM KANTA DEKA	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. M J DAS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA
	WITH I.A.(Civil)/838/2021 in CRP(I/O)/37/2021	SATISH KALITA AND 7 ORS. Versus HEM KANTA DEKA	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. M J DAS	
19	I.A.(Civil)/547/2021 WITH LCR, B/O in MACApp./189/2020	KOMOLA DEVI CHETRY Versus THE ORIENTAL INSURANCE COMPANY LIMITED	MR D MONDAL	MR. A DUTTA
	WITH MACApp./189/2020	THE ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI KOMOLA DEVI CHETRY AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
20	I.A.(Civil)/1159/2021 In MACApp./555/2018(D/O), WITH LCR, B/O in MACApp./555/2018	ABED ALI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR	MR. K K BHATTA

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021